

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 12517/2014

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

WITH

SLP(C) No. 13476/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 06/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms Sansriti Pathak, Adv.
Ms. Mukti Chowdhary, Adv.
Ms. Preetika Dwivedi, Adv.

For Respondent(s)

Ms Charu Ambwani, Adv.
Mr Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3 who are common in both petitions requested time to file counter affidavit. Be filed within four weeks. Vakalatnama for respondent in SLP(C) no. 13476/2014 is also mentioned to have been filed by the ld. Counsel for the respondent. Registry to verify.

List again on 27.3.2015.

(RACHNA GUPTA)
Registrar